

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1516**

TO BE ANSWERED ON THE 12TH MARCH, 2025/ PHALGUNA 21, 1946 (SAKA)

INTERNATIONAL CONFERENCE TO COMBAT TERRORISM

1516 # DR. DINESH SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether an international conference has been organized by Government to combat terrorism, if so, the details thereof;

(b) the outcomes of the said conference; and

(c) the steps taken by the Central Government to make the National Investigation Agency (NIA), a world class investigation agency?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The 3rd No Money for Terror (NMFT) Ministerial Conference on Counter Terrorism Financing was held on 18-19 November 2022 in New Delhi.

(b) This provided a unique forum for 77 countries and 16 Multilateral organisations to discuss the effectiveness of the current international regime of combating the financing of Terror, and to discuss solutions to emerging challenges.

(c) Government has taken a number of steps to upgrade the standard of National Investigation Agency (NIA):

(i) By National Investigation Agency (Amendment) Act, 2019, the Government has empowered the NIA to investigate scheduled offences involving Indian citizens or Indian interests that are committed outside India. The mandate of NIA has been expanded to investigate offences related to Explosive Substances Act, 1908, Human Trafficking, Cyber Terrorism and Arms Act, 1959.

(ii) The Government has sanctioned 13 new Branch Offices along with 02 Zonal Offices of NIA during the last five years and a total of 664 posts have also been sanctioned.

(iii) During the past 03 years, NIA in collaboration with many foreign agencies has conducted the capacity building training programmes for the NIA officers and States/UT Police, CPOs and CAPFs.

(iv) The Government has created ISIS Investigation Research Cell (IIRC) in NIA in January, 2018 and broadened its scope to other theatres of terrorism and renamed it as Counter Terrorism Research Cell (CTRC) in June, 2021.

(v) National Terror Data Fusion & Analysis Centre (NTDFAC) at NIA Headquarters has been established for enabling of Big Data Analytics and facilitating the automation and digitization of the investigative

processes, procedures that will strengthen supervision and enhance efficiency, consistency and accountability.

(vi) Government has designated 51 NIA Special Courts across the country, out of which 02 NIA Special Courts at Ranchi and Jammu have been designated as the Special Courts for the purpose of sub-section (1) of section 11 of the NIA Act, exclusively for the trial of the Scheduled Offences investigated by the NIA.

(vii) NIA has been made the nodal agency for investigation of High Quality Fake Indian Currency Notes (FICN) cases in India and, it has formulated and shared Standard Operating Procedure (SOP) for detection and investigation of FICN related cases with all the States/UT Police forces.

(viii) An MoU between NIA and Sardar Vallabh Bhai Patel National Police Academy (SVPNPA), Hyderabad for conducting specialized courses for the officers of NIA for the rank of Dy. SP and above was signed on 26.04.2022. Further, an MoU between CBI Academy, Ghaziabad and NIA has been signed on 02.05.2022.

(ix) An MOU between National Forensic Sciences University (NFSU) and NIA for capacity building of NIA officials has been approved by MHA and signed by both the parties on 06.03.2025.
